

(b) Yes, Sir.

(c) A piece of land at New Alipore is under dispute with the Government of West Bengal and the case is being contested in the High Court at Calcutta.

[*English*]

Financial aid to Homoeopathic Medical Colleges

4202. SHRI ROSHAN LAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government provides any financial aid or grant to the recognised Homoeopathic Medical Colleges;

(b) if so, the number and names of Homoeopathic Medical Colleges being given such financial aid or grant; and

(c) the criteria for giving such financial aid grant to the institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). I. Yes, Sir. The Government of India provides financial assistance for improving and strengthening of the Existing undergraduate Colleges of Indian Systems of Medicines and Homoeopathy under an approved Central Scheme. The assistance is intended for the following purposes:

- i) Equipments for laboratories, hospitals and teaching faculties;
- ii) Hospital buildings, College buildings and Hostel building

iii) Teaching staff for different departments.

The following Homoeopathic Medical Colleges are given financial assistance:

- 1. Jaissorya Potti Sreeramulu Govt. Homoeopathic Medical College, Ramnathpur, Hyderabad - 500 036 (A.P.)
- 2. Dr. Abhin Chandra, Govt. Homoeopathic Medical College and Hospital, Khar Vala Nagar, Bhubaneswar - 751 001.
- 3. Calcutta Homoeopathic Medical College & Hospital, Calcutta

A copy of the Criteria for giving financial assistance is given in Statement-I

II. In addition to above, grant-in-aid in the form of both recurring and non-recurring assistance is also provided as Central assistance under the Scheme relating to Upgradation of Departments in Homoeopathy College for Post-Graduate Training and Research. The number and names of assisted Colleges are as under:

- 1. Dr. Abhin Chandra Homoeopathic Medical College & Hospital Unit III, Bhubaneswar, Orissa.
- 2. Govt. Homoeopathic Medical College, Thiruvananthapuram, Kerala, 695 023.

A copy of the Criteria for giving financial assistance is given in Statement-II.

STATEMENT-I

Criteria for Assistance under the Scheme for undergraduate Colleges for Indian Systems of Medicine and Homoeopathy.

1. Colleges should be in existance for the last five years on the date of making application for the grant-in-aid and conducting the courses leading to the award of a Degree/Diploma recognised by the Central Council of Indian Medicine/Central Council of Homoeopathy.
2. They should also give an undertaking that they will adopt the standards recommended by the Central Council of Indian Medicine/Central Council of Homoeopathy.
3. The Colleges should have sufficient qualified staff who know the use of equipment and will be able to train the students about the use of such equipment as will be kept in the laboratory.
4. They should possess a properly equipped library for reference of students.
5. They should be having adequate space for housing the equipment purchased under this scheme.
6. The applications should be routed through the

State Govt. concerned and the State Govt. must have recommended their cases for grant-in-aid under this scheme.

STATEMENT-II

Criteria for Financial Assistance under the Scheme relating to upgradation of Departments in Homoeopathy Colleges for Post Graduating and Research

1. The Homoeopathic colleges affiliated to a recognised University of the State/U.T. are eligible.
2. The academic control of the upgraded departments and awarding of degree will be vested in the Faculty of Homoeopathy and the University respectively.
3. The syllabus for the course will be prepared by the Faculty in conformity with the Central Council of Homoeopathy Regulations and approved by the University.
4. The Central Government will review annually the progress of work done on the basis of which further necessary Central assistance will be released.
5. The Department should be of All India Character and 75% seats should be kept reserved for students from outsiders, if forthcoming.

6. Prevalent pay scales in the State concerned, will be admissible to the proposed staff.
7. Filling of teaching posts will be by regular modes of recruitment, namely, competitive selection by advertisements.
8. Application for financial assistance should be routed through State/ Govt./UT concerned, with specific recommendation.

(a) the number of Adarsh Sanskrit Vidyapeeths in existence in the country, State-wise;

(b) whether the Government propose to open new Sanskrit Vidyapeeths in the near future; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Statewise Adarsh Sanskrit Vidyapeeths (Maha-vidyalayas/Sodh Sansthans) are as under:-

1. Bihar	-	4
2. Haryana	-	2
3. Himachal Pradesh	-	1
4. Kerala	-	1
5. Maharashtra	-	2
6. Tamil Nadu	-	3
7. Uttar Pradesh	-	3

(b) and (c). Some proposals have been received from Sanskrit Organisations for conversion as Adarsh Sanskrit Maha-Vidyalyayas/Sodh Sansthans, but no final decision has yet been taken.

Private Hospitals/Nursing Homes in the Country

4205. SHRI Y.S. RAJASEKHAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of private hospitals/nursing homes set up during each of the last three years;

(b) the minimum infrastructural facilities

[*Translation*]

Express Train from Ayodhya

4203. SHRI LAXMINARAIN MANI TRIPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any scheme to introduce express train from Ayodhya to Puri, Kanyakumari, Rameshwaram and other religious places of South India like Tirupati;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Operational and resource constraints.

[*English*]

Sanskrit Vidyapeeths

4204. SHRI K. MURALEEDHARAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: